

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 07.12.2020

NOTICE

Take notice that the following matters listed on 10.12.2020 in the Court-IV will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 25 of 2020 in Comp. App (AT) (Ins) No. 279 of 2020	Madhu Khandelwal & Anr. Vs. Sartaj Ali & Ors.	Abhinav Choudhary	Vinod Chaurasia

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By Order

**-sd/-
Registrar**